

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

R.A. No. 267/93
in
O.A. No. 1353/93

Date of Decision: 9/9/93

Shri Sohanpal & Ors. ... Petitioner

Vs.

Union of India and Ors ... Respondents

Coram

The Hon'ble Mr. I.K. Rasgotra, Member (A)

The Hon'ble Mr. C.J. Roy, Member (J)

ORDER (BY CIRCULATION)

This Review Application has been filed seeking review of an Order dated 12th July 1994 vacating the Interim Order passed earlier. The Interim Order has no finality and as such is not a final order. No review lies in the Interim Order as it has no finality. The Interim Order is, however, amenable to modification/alteration depending on the circumstances and facts at the interim stage as projected before the court. In view of the above, the Review Application filed is rejected in circulation.

Letm 9/9/93
(C.J. ROY)
Member (J)

Sukhpal
(I.K. Rasgotra)
Member (A)

Mittal